

By-pass for Manali-Tandi Lch Road

2832. SHRI SUSHIL BARONGPA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that under the 70 RCC.Deepak Project of Border Road Organisation there is a proposal for the construction of a by-pass from Manali onwards on the Manali-Tandi Leh Road;

(b) if so, whether the proposed alignment passed through marshy and shady-side of the mountain thereby causing delay in melting of snow during ApriK May months, and also endangering the very existence of, as and when blasting of rocks takes place, the villagers in and around village Aleo; and

(c) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (c) There is a proposal to re-align some portion of the road for which Survey is in progress. Final decision in respect of re-alignment will be taken on receipt of the report.

12.00"

PAPERS LAID ON THE TABLE

[The Deputy Chairman *in the Chair*]

Notification of the Ministry of External Affairs

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): Madam, I lay on the Table under subsection (4) of Section 15 of the Territorial Waters, Continental Shelf, Exclusive Economic Zone and other Maritime Zones Act, 1976, a copy (in English and Hindi) of the Ministry of External Affairs, Notification S.O. No. 643(E), dated the 19th September, 1996, declaring the areas in the Continental Shelf in the exclusive economic Zone of India.

[Placed in Library. *See* No. LT-110*96]

1. **Notification of the Ministry of Home Affairs.**
2. **Enquiry Report on Amarnath Yatra* Tragedy.**

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): Madam, I lay on the Table—

1. A copy (in English and Hindi) of the Ministry of Home Affairs, Notification G.S.R No 454(E), dated the 7th October, 1996, publishing the National Human Rights Commission (Annual Statement of Accounts) Rules, 1996, under subsection (3) of Section 40 of the Protection of Human Rights Act, 1993, alongwith corrigendum.

[Placed in Library, *See* No. LT-1081/96]

2. A copy (in English and Hindi) of the Enquiry Report on Amarnath Yatra Tragedy, 1996 by Dr. Nitish K. Sengupta.

[Placed in Library. *See* No. LT-111046]

1. **Report and Accounts (1995-96) of the Cotton Corporation of India and related papers**
2. **Report and Accounts (1995-96) of the National Handloom Development Corporation Limited Lucknow and related papers**
3. **Report and Accounts (1995-96) of the Synthetic and Pay on Textiles Exnort Promotion Council, Mumbai and related papers**
4. **Reports and Accounts (1995-96) various Textile Research Associations, and related papers**

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): Madam, I lay on the Table—

1. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

(i) (a) Twenty-sixth Annual Report and Accounts of the Cotton Corporation of India Limited, Mumbai, for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. *See* No. LTM001/96]

2. (ii) (a) Thirteenth Annual Report and Accounts of the National Handloom Development Corporation Limited, Lucknow, for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. LT-124S96]

3. (iii) (a) Forty-second Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council, Mumbai, for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Council.

[Placed in Library. *See* No. LT-124/96]

4. (iv) A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Man-Made Textile Research Association, Surat for the year 1995-96, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Association.

[Placed in Library. *See* No. LT-124296] (v)

(a) Annual Report and Accounts of the Indian Silk Export Promotion Council, Mumbai, for the year 1995-96, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above CoUKpil,

[Placed in Library. *See* No. LT-124396]

(vi) (a) Annual Report and Accounts of the Textiles Committee, Mumbai, for the year 1995-96, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Committee.

[Placed in Library. *See* No. LT-124496]

(vii) (a) Annual Report and Accounts of the Bombay Textile Research Association, Mumbai, for the year 1995-96, together with the Auditors' Report on the Accounts.

[Placed in Library. *See* No. LT-123&96]

(viii) (a) Annual Report and Accounts of the South India Textile Research Association Coimbatore, for the year 1995-96, together with the Auditors' Report on the Accounts.

[Placed in Library. *See* No. LT-1239/96]

(x) (a) Annual Report and Accounts of the Northern India Textile Research Association, Ghaziabad, for the year 1995-96, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Association.

[Placed in Library. See No. LT-1249/96]

(c) Statement giving reasons for the delay in laying the Annual Report and Accounts of the Export Promotion Council of Handicrafts, New Delhi for the year 1994-95.

[Placed in Library. See No. LT-1164/A/

96]

1. Report and Accounts (1995-96) of the Water and Power Consultancy Services (India) Ltd., New Delhi and related papers
2. Report and Accounts (1995-96) of the National Institute of Hydrology, Roorkee, U.P. and related papers

जल ससांघन मंत्री (श्री जनेश्वर मिश्र): महोदया, मैं निम्नलिखित पत्र सभापटल पर रखता हूँ:

1. कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिंदी में):—

(i) 1995-96 के वर्ष के लिए वाटर एण्ड पावर कन्सल्टेंसी सर्विसिज (इंडिया) लिमिटेड, नई दिल्ली का सताईसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

(ii) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण।

[Placed in Library. See No. LT-1067/96]

II. निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिंदी में):—

(i) (क) 1995-96 के वर्ष के लिए नेशनल इन्स्टीट्यूट ऑफ हाइड्रोलॉजी, रुड़की, उत्तर प्रदेश का वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित।

(ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण।

[Placed in Library. See No. LT-1068/96]

(ii) 1995-96 के वर्ष के लिए नर्मदा नियंत्रण प्राधिकरण, इन्दौर का वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षा प्रतिवेदन सहित।

[Placed in Library. See No. LT-1069/96]

1. Report and Accounts (1995-96) of the Instt. for Defence studies and Analyses, New Delhi and related papers.
2. Memorandum of Understanding (1996-97) between Govt. of India, Ministry of *Defence and Bharat Electronics Limited

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): Madam, on behalf of Shri Mulayam Singh Yadav, I lay on the Table:—

(i) Annual report and Accounts of the Institute for Defence Studies and Analyses, New Delhi, for the year 1995-96, together with the Auditors' Report on the Accounts. (Placed in Library. See No. LT. 1204/96)

(ii) Memorandum of Understanding between the Govt. of India (Ministry of Defence—Department of Defence Production and Supplies) and Bharat electronics Limited, for the year 1996-97). (Placed in Library. See No. LT. 1203-96)

1. Report and Accounts (1995-96) of the Videsh Sanchar Nigam Ltd., Mumbai and related papers